

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 112
(IB)-100(ND)/2019**

Under Section: 9 of IBC.

In the matter of:

Deepali Designs and Exhibits Private LimitedApplicant
Vs.	
Pico Event marketing (India) Private Limited.	...Respondent

Order delivered on 21.05.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

For the Applicant	: Mr. Abhishek Gupta, Adv.
For the Respondent	:

ORDER

Order reserved.

Written submissions if any is permitted to be filed within one week.

Sd/-

Sd/-

**(PRADEEP R. SETHI)
MEMBER (TECHNICAL)**

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh

